# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 36 OF 2017

# Dated: 24<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tamil Nadu Generation & Distribution Corporation Ltd. Vs.		Appellant(s)	
M/s Ambika Cotton Mills Ltd. & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam	
Counsel for the Respondent(s)	:	-	

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>16.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson